


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
299/14	8/17	Hearing	433(e) / 433(f)	Gerdau Steel India Ltd. Vs Porus Equipment Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Hari Prasad, M.S. 9886223704. M/s Lakshmi Kumarant Sridharan. 080-49331800.	Advocate for Petitioner	
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ORDER

Counsel for Petitioner Company is present. He reported that 2 sets of copies filed in the Registry. He is also directed to comply to the relevant Rules of I & B Code which are applicable to the facts of the case. Listed on 17/04/2017


Member (J)


Member (T)